

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF March 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NO. OF DAYS FOR EXECUTION	ACT OF SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-88/2025	09.01.2025	M/s UNIVERSAL ALUMIUM HOUSE VS M/s. STEEL ARTS	AKSHAY GUPTA & SACHIN CHAWLA	9013490134 & 9810062685	25.03.2026	440	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-409/2025	16.04.2025	MOHD IQBAL VS CHETAN	MANISH BANSAL RUSTOM SINGH	9811415557 & 9654788787	30.03.2026	348	YES	Contested	----	----	RECOVERY
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/730/2024	04-07-2024	RAL FOODS PRIVATE LIMITED Vs AMBUJAHOTEL AND REAL ESTATE PVT LTD	SALONI MAHAJAN	9958407969	07.03.2026	611	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 953/2023	01.07.2023	SURYA ROSHNI LIMITED VS DHURI PLASTIC PVT. LTD.	SHRIHAR TRIPATHI	9871109205	13.03.2026	986	YES	DECREE	-	-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 334/2023	23.02.2023	KAPIL KUMAR SEHGAL VS SANJEEV DUGGAL	ASHUTOSH GUPTA	9871433339	20.03.2026	1121	YES	DISMISSED			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304		CS (COMM)/250/2024	16-02-2024	Anmol Bhatia Vs Arshad Wardrobe Collection	ANIL KUMAR SAHU	9810134793	07-03-2026	750 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304		OMP (COMM.)/59/2025	24-11-2025	RAJESH BABBAR Vs SBIL EAGUM CARDS AND PAYMENT SERVICES LTD	LEAGUM ASSOCIATES	8287-8070-7418	18-03-2026	114 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304		CS (COMM)/1234/2022	12-05-2022	M/S ELMECO PROJECTS PVT. LTD Vs M/S HPL ELECTRIC AND POWER LIMITED	ATUL KUMAR SINGH	9555-526-886	23-03-2026	1418 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304		Counter Claim/58/2022	01-12-2022	M/S HPL ELECTRIC AND POWER LIMITED Vs M/S ELMECO PROJECTS PVT LTD	ATUL KUMAR SINGH	9555-526-886	23-03-2026	1208 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THOR DELHI	RECOVERY	CS (COMM)/524/2024	29-04-2024	Bank Of Baroda Vs M/s Jagat Talkies Distributors			19-03-2026	690 DAYS	YES	CONTESTED	NA	NA	RECOVERY
				RECOVERY	CS (COMM)/1634/2023	22-12-2023	M/S PRESTO STANTEST PVT LTD. Vs Sandeep Singh			20-03-2026	820 DAYS	YES	CONTESTED	NA	NA	RECOVERY
					CS (COMM)/395/2024	22-03-2024	Aditya Infotech Ltd Vs Qualitronics Madras Private Limited			20-03-2026	729 DAYS	YES	CONTESTED	NA	NA	RECOVERY

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					CS (COMM)/1208/2025		NEERAJ AGGARWAL Vs Municipal Corporation of Delhi			30-03-2026	134 DAYS	YES	CONTESTED	NA	NA	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	nil													
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1376/2026	18.10.2023	VIKASH MISHRA VS CHOLAMANDALAM MS GENERAL INSURANCE	SUMIT GUPTA	9811045845	23.03.2026	877	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	76/2023	11.01.2023	DILEEP KUMAR GUPTA VS SHREE AMBEY CHAINS	VINAY DUBEY	9899237692	25.03.2026	1169	NIL	NIL	NIL	NIL	RECOVERY
			302	OMP(COMM)	796/2025	14.07.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY KOTRA	9811070396	30.03.2026	259	NIL	NIL	NIL	NIL	RECOVERY
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/913/2025	11-08-2025	Rajnish Yadav Vs Municipal Corporation of Delhi	SATYAJIT KUMAR	9555215464	25-03-2026	226 DAYS	YES	Contested DECREE	NIL	NIL	RECOVERY
9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109	RECOVERY	1	CS (COMM)/1207/2024	Kusum Lata Sharma Vs Saurabh Kumar	KUSUM LATA SHARMA	9312094372	23-03-2026	510		Contested			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1504/2023	18/11/23	Canara Bank Vs. Suman Kumar	Pranay Sharma	9873101002	14/03/26	847	No	CONTESTED	14/03/26		
			307	Civil	CS (COMM)/482/2024	20/04/24	Anil Kumar Vs. Municipal Corporation of Delhi	Satyendra Kumar Singh	9811161525	14/03/26	693	No	CONTESTED	14/03/26		
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
12	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1602/2023	18.12.2023	MANOJ KUMAR AGGARWAL PROPRIETOR OF M/S MAHADEV INDUSTRIES Vs RUPASHI SHAH	ADV. LALIT		16.03.2026	820	YES	CONTESTED/DISMISSED			
			402	CIVIL SUIT	CS (COMM)/4115/2021	12.10.2021	NIKE INNOVATE CV Vs PANKAJ GUPTA	MS. SHREYA SHARMA		19-03-2026	1620	YES	CONTESTED/DECREE			
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/774/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED Vs POOJA BHATIA (PROPRIETOR OF AMARJEET FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	11-03-2026	550	Yes	DECREE	nil	nil	
				cs	CS (COMM)/869/2024	07-10-2024	M/S INDUSTRIES LTD Vs VISHNURAM CHOWDHARY	ARCHIT SINGHAL(P), PRAKASH	9599043045	23-03-2026	532	Yes	CONTESTED	nil	nil	

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				cs	CS (COMM)/921/2024	23-10-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs VIMLABAI SOHANLAL MEHTA (PROPRIETOR OF	ARCHIT SINGHAL(P),	9599043045	25-03-2026	518	Yes	DECREE	nil	nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	CS (COMM)/336/2022	07-05-2022	VOLEX PRODUCT INDIA Vs INSPIRE HIVE ENTERPRISES AND ANR	Randhir Sharma		07-03-2026	1400 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/448/2023	06-06-2023	ASHISH GHAI Vs UNITY BANK	Manish Tanwar		20-03-2026	1018 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/99/2024	02-02-2024	Harjinder Kumar Khatter Vs Deepika Ralhan	Deepika Ralhan		23-03-2026	728 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/353/2021	25-08-2021	VIDYASAGAR AGGARAWAL PROP M/S SUBHASH MANUFACTURING Vs Atul Gupta	Sarika Goel		24-03-2026	1672 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/581/2021	24-11-2021	VISHAL GUPTA, PROP M/S ADD SERVICE Vs M/S SHIV SHAKTI PACKMAT PVT LTD AND ORS	Manish Kumar		30-03-2026	1587 Days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/601/2023	45152	J.N. ENTERPRISES Vs M/S LOTUS HERBALS PVT LTD			19/03/26	948		DISMISSED ON MERITS			
					CS (COMM)/66/2024	45316	Jagdish Singh Dangi Vs Kesava Engineers India Llp Company			30/03/26	795		DECREE			
					CS (COMM)/820/2024	45555	Surinder Kaur Vs Rajni Gulati			24/03/26	550		DISMISSED ON MERITS			
					CS (COMM)/855/2024	45566	Sahil Matta Vs Mohd Babudin			16/03/26	531		DISMISSED ON MERITS			
					CS (COMM)/300/2025	45756	Rekha Devi Vs Municipal Corporation of Delhi and others			17/03/26	342		DISMISSED			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/176/2024	19/02/24	CITY X RAY AND SCANS CLINIC PVT LTD Vs SANYADAV GLOBAL HOSPITALITY PVT LTD	SANDEEP SARASWAT	9811314422	06/03/26	746	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/970/2022	14/12/22	M/S COSMOS DEVELOPERS PRIVATE LIMITED Vs MR SANJEEV KUMAR WADHWA	SANJEEV SARASWAT	9810117154	13/03/26	1185	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/613/2023	18/08/23	MUSES MARKETING PRIVATE LIMITED Vs OZONE OVERSEAS PRIVATE LIMITED	ANKIT GUPTA	9891803682	16/03/26	941	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/456/2021	01/10/21	M/S STONEX INDIA PVT LTD Vs MR AYUSH AGGARWAL	TK DADHICH	9350227991	24/03/26	1635	NA	DECREE	Nil	Nil	

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				CS (COMM)	CS (COMM)/646/2021	13/12/21	M/S N.N. CONSTRUCTIONS Vs M/S STANFORD DEVELOPERS AND ORS.	BALRAJ	9971774353	30/03/26	1568	NA	DECREE	Nil	Nil	
				OMP (COMM)	OMP (COMM)1/25	30/01/25	PROGRESSIVE SALES PVT. LTD VS NORTH END FOODS MARKETING PVT LTD.	AKHIL SACHAR	9891105069	30/03/26	124	NA	DECREE	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/675/2023	CS (COMM)/675/2023	15-09-2023	MS. HARMEET SINGH CHAWLA Vs M/S. VPN INFOSOLUTION PVT. LTD. AND ANR						DECREE			
				CS (COMM)/123/2022	CS (COMM)/123/2022	11-02-2022	SH VIJAY KUMAR GARG Vs M K VIBRATORS AND ANR						DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/101/2024	CS (COMM)/101/2024	02-02-2024	Zeta Buildtech Pvt Ltd Vs M/s Khao Gali Restaurants Pvt Ltd			23-03-2026		YES	DECREE			
				CS (COMM)/1017/2024	CS (COMM)/1017/2024	30-11-2024	ASHOK BABBAR Vs Jitender Verma alias Sonu Verma			19-03-2026		YES	DECREE			
				CS (COMM)/69/2025	CS (COMM)/69/2025	28-01-2025	Gangotri Electronics Pvt Ltd Vs Orion Industries			14-03-2026		YES	DECREE			
				CS (COMM)/793/2025	CS (COMM)/793/2025	19-09-2025	Kashish Chuhan Vs Sushil Sharma			13-03-2026		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	327/2023	30.05.2023	Ppunjab national bank vs. M/s threadmtes clothing pvt. Ltd.	TEHZIBUR REHMAN	7669913334	14.03.2026	1022	YES	DECREE	Nil	Nil	RECOVERY SUIT
				CS (COMM)	129/2021	24.03.2021	TIRUPATI INDUSTRIES VS. MOHD. ASHRAF QURESHI	SARUN GOYAL	9810004221	24.03.2021	1828	YES	DISMISSED	Nil	Nil	RECOVERY SUIT
				OMP (COMM)	111/2021	16.11.2021	M/S KLV SHEELS CO SAHEMANT VS. MINISTRY OF RAILWAYS	OPMANJANI	9818182925	16.03.2026	1486	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	45/2023	24.03.2023	DHARAMBIR SINGH VS. UNION OF INDIA	OM PRAKASH	8075028046	24.03.2023	1091	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	69/2023	04.05.2023	M/S ANAND RATHI SHARES AND STOCKS LTD. VS. UNIFIED CREDIT SOLUTION PVT. LTD.	SACHIN GUPTA	9811180270	04.05.2023	1055	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	50/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYAN JAIN	RICHA GAMBHIR	9717789191	24.03.2026	1	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	51/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYAN JAIN	RICHA GAMBHIR	9717789191	24.03.2026	1	NO	DISMISSED	Nil	Nil	U/S 34

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				OMP(COMM)	16/2020	30.01.2020	VASDEV VS. UNION OF INDIA	SANJAY BANSAL	9013482339	25.03.2026	2247	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	97/2022	09.06.2022	STATE TRADING CORPORATION OF INDIA LTD. VS. M/S JINDAL DYECHEM INDUSTRIES PVT. LTD.	SHIVANI LAL	9811141955	30.03.2026	1391	NO	ALLOWED	Nil	Nil	U/S 34
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	721 / 2023	23.12.2023	CANARA BANK VS. MANOJ KUMAR	MR. KUMAR VISHWAJEET	9718909886	16.03.2026	815	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	430 / 2024	15.05.2024	M/S TRUE LINK FINANCE VS. RAM RATTAN YADAV	MR. RAJAT SARAWAT	9818004454	30.03.2026	746	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/118/2025	08/08/2025	MS G R SHEETGRAH PVT LTD AND ORS VS SMALL FARMERS AGRIBUSINESS CONSORTIUM SAFC	ASHISH SHARMA	9313994317	11/03/2026	215	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				APPEAR U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB. A. (COMM.)/3/2024	16/03/2024	ONE7 COMMUNICATION LIMITED VS NIGHTSTAY TRAVELS PRIVATE LIMITED	AMULYA UPADHYAY	9807498297	13/03/2026	727	NO	ALLOWED	NIL	NIL	APPEAR U/S 37 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/184/2021	22/04/2021	HT MEDIA LTD VS DAKSHATA RAJESH SINGH	PUNEET BAJAJ	9711166242	19/03/2026	1792	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	ARB TN/1453/2021	23/09/2021	SIROHI CONSTRUCTIONS COMPANY VS NEW INDIA ASSURANCE CO. LTD.	RAJASREE RAJAY	9811882548	23/03/2026	1642	NO	SET ASIDE/ALLOWED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/19/2023	10-01-2023	CYBER MEDIA RESEARCH SERVICES LTD. VS BHANWAR RATHORE DESIGN STUDIO	Sh. Lalit Kumar Maheshwari	9911665826	13-03-2026	1158	NA	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/261/2024	22-05-2024	Devki Devi Foundation Vs Neempal Singh	Sh. Vijay Sharma	9312274280	14-03-2026	661	Yes	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/1/2023	02-01-2023	M/S DARSHANA AGRO VS SHEERIE FOODS	Sh. Naveen Kumar	9971412326	17-03-2026	1170	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/2/2024	02-01-2024	Akna Medical Private Limited Vs Central Warehousing Corporation And Ors	Sh. Vishish Singh	9785456927	18-03-2026	806	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	OMP (COMM.)/7/2026	16-02-2026	SONA BHARGAVA PURI VS RAVINDRA NATH KUKREJA	Sh. Aasheesh Gupta	956028499	23-03-2026	35	Yes	DISMISSED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 116/2024	06.03.2026	Cyber Media Research And Services Limited Vs Exemplar Academy Of Beauty Private Limited	LALIT KUMAR(P),	06/03/2024	24-03-2026	748	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 136/2024	11.03.20247	State Bank Of India Vs Jai Prakash And Anr	KAMLESH KUMAR SINGH(P),	11/03/2024	30-03-2026	749	-	CONTESTED	-	-	-

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25	SH. SANDEEP YADAV	SOUTH	47, New Court Block-I	Commercial	CS DJ/42/2021	15-01-2021	MULTI EMBRO AND SEQUENCE GLASSWING AND ANR.	Yukti Anand	9999691983	23-03-2026	1893	Yes	CONTESTED	NA	NA	Suit recovery for
			47, New Court Block-I	Commercial	CS (COMM)/257/2019	06-04-2019	M/S MALHOTRA BOOK DEPOT Vs M B DAV SENIOR SECONDARY SCHOOL	Vikas Padora	9999195702	30-03-2026	2550	Yes	CONTESTED	NA	NA	Trade Mark
			47, New Court Block-I	Commercial	CS (COMM)/257/2020	22-09-2020	HERBALLIFE INTERNATIONAL INC, Vs HERBALLIFE HEALTHCARE PVT.LTD.	K.G. Bansal	011-26843455	30-03-2026	2015	Yes	CONTESTED	NA	NA	Trade Mark
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 418/2022	19.07.2022	M/S PURPLE MONKEY VS GREATEST COMMON FACTOR PVT. LTD. & ORS.	Mrityunjay Kumar	8130990609	11.03.2026	1331	YES	Contested	NIL	NIL	Suit recovery for
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	138/2022	17-02-2022	Awfis Space Solutions Pvt. Ltd. Vs Themis Advisor Pvt. Ltd.	Simmi Kaur	9810066903	12-03-2026	1484	YES	DECREED	-	-	Commercial Suit for Recovery
			40, New Court Block-II	Commercial	554/2024	13-12-2024	M/s Vishwa Estates Pvt. Ltd. Vs Admission Tracks Pvt. Ltd.	Gaurav Dua	9910599511	14-03-2026	456	YES	DECREED	-	-	Commercial Suit for Recovery
			40, New Court Block-II	Commercial	634/2023	04-12-2023	Subodh Kumar Vs Indraprashta Gas Ltd	Arman Roop Sharma	Not given	14-03-2026	831	Yes	DISMISSED	-	-	Commercial Suit for Recovery
			40, New Court Block-II	Commercial	OMP (COMM) 7/2025	25-02-2025	AUSTIN HYNDAI AUSTIN DISTRIBUTORS VS AXALTA COATING SYSTEM INDIA	Pallavi Pratap	9999990078	18-03-2026	386	-	DISMISSED	-	-	ARBITRATION SECTION 34
			40, New Court Block-II	Commercial	CS (COMM) 647/2023	13-12-2023	Good Earth Bricks Pvt. Ltd. Vs Movie Time Cinemas Pvt. Ltd.	Vishakha Gupta	9911138444	20-03-2026	828	YES	DISMISSED	-	-	Commercial Suit for Recovery
			40, New Court Block-II	Commercial	CS (COMM) 431/2024	10-09-2024	KAPOOR SONS AND CO. VS DELHI ACADEMY MEDICAL OF SCIENCE	S. Goel	981010055	30-03-2026	566	YES	DECREED	-	-	Commercial Suit for Recovery
28	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	577/2023	08-06-2023	MS ONEXTEL MEDIA PRIVATE LTD VS MS BUSSINESSEX CYBIZ REALITY SERVICES PVT LTD	Amresh Kumar Singh Adv for plaintiff and Mohit Singh adv for Defendant	99999678571 & 880042607	10-03-2026	1006	NO	CONTESTED	--	--	
				OMP (COMM.)	70/2022	23-12-2022	GIONEE INDIA PVT LTD VS SHRI BHARAT NAGPAL	Karmanya dev Sharma adv for plaintiff and Amit singh adv for defendant	9811014738 & 9818934544	12-03-2026	1175	NO	CONTESTED	--	--	
				OMP (COMM.)	45/2021	04-12-2021	YASH PAL BATRA PROPRIETOR M/S KAPIL ROAD LINES Vs NATIONAL COOPERATIVE	Sanket Gupta Adv for Plaintiff and Anuj Bhattacharya adv for	9899556253 & 986810045	23-03-2026	1571	NO	CONTESTED	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION	
				OMP (COMM.)	81/2023	28-08-2023	M/S ZAGSON ENGINEERING LTD Vs M/S BHARAT HEAVY ELECTRICALS LIMITED	Faiyaz Hasan Adv for Plaintiff and Pallav Kumar for defendant	9654567373 & 9711060693	25-03-2026	1094	NO	CONTESTED	--	--		
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	OMP (COMM.)/54/2025	18.08.2025		VLCC LIMITED EARLIER KNOWN AS VLCC HEALTH CARE LTD Vs PM3 ASSOCIATES	SURYA JYOTI SINGH	9718201235	14.03.2026	208	YES	DISMISSED	--	--		
				CS (COMM)/222/2021	12.04.2021		M.S OMAX LIMITED Vs M.S CTAARE EXIM PVT. LTD.	HARISH KUMAR GARG	9810150029	24.03.2026	1807	YES	DISMISSED	--	--		
				CS (COMM)/377/2023	21.04.2023		AL METALS AND METHODS PVT. LTD Vs M.S THE INDURE PRIVATE LIMITED AND	MUKESH ARORA	9990969164	25.03.2026	1069	YES	DISMISSED	--	--		
				CS (COMM)/778/2025	24.09.2025		ATUL MALHOTRA Vs SHIVAM KUNWAR PROP. OF HARRY UNISEX SALON	AJIT KUMAR GOLA	9810323655	25.03.2026	182	YES	DECREED	--	--		
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/2871/2024	45485	DIFFERENT COUNTS Vs M/S KNITCRAFT APPARELS INTERNATIONAL PVT. LTD.	Ritwik Parikh(P),	9999320409	46090	605	605	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/1064/2023	45250	Ravinder Pal Singh Vs Rashmi Katyal	Jaspreet Singh(P),	9899641617	46092	842	842	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/363/2024	45427	M/S INDOSPIT DISTRIBUTION LIMITED Vs A AND S INDUSTRIES PRIVATE LIMITED	Karan Gupta(P),	9729202222	46104		677	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/366/2024	45428	M/S INDOSPIT DISTRIBUTION LIMITED Vs CHANDRA PRABHU BUILDTECH PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	46104		676	YES	Contested	--	--	
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/358/2020	44176	CANARA BANK Vs HARISH CHANDRA RAM	Sh. A.N. Tiwari	9810046843	46111	1935	--	--	--	--		
				Commercial suit	CS (COMM)/128/2021	44251	UCO BANK Vs NEHA SAHU	Sh. I.S. Chauhan	9811008367	46111	1860	--	--	--	--		
				Commercial suit	CS (COMM)/93/2022	44573	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	Sh. Vipin Kumar Mishra	9654158406	46111	1538	--	--	--	--		

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32	MS. NEELAM SINGH	SOUTH-EAST	22	ARBITRATION CONCILITATION PETITION	COMP/COMM/5/21	22-01-2021	SATISH KUMAR MISHRA Vs MEGHA SINGH PROPRIETOR OF QUEENS FAIRMONT CORBETT BHAV AMBAR	HITENDRA KUMAR NAHATA(P),	-	06-03-2026	1869	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/226/20	05-09-2020	SHILPI TECHNOCRATS LLP Vs MP ENTERPRISES	ABHISHEK KUMAR(P),	-	16-03-2026	2018	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/594/23	09-06-2023	MP ENTERPRISES AND ORS (COUNTER CLAIM) Vs SHILPI TECHNOCRATS LLP	HARPREET SINGH SUPPAL(P),	-	16-03-2026	1011	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/1095/22	07-11-2022	ZAFCO ENTERPRISE THROUGH MOHAMMAD ZAHID Vs M/S VRP TELEMATICS PRIVATE LIMITED	BHANU MOHAN(P),	-	16-03-2026	1225	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/46/22	15-12-2021	MANTEC CONSULTANTS PVT LTD Vs CASTAB ENGINEERS PVT LTD	SUNEET BHARDWAJ(P),	-	19-03-2026	1555	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/176/22	25-02-2022	SAURABH GUPTA Vs GYAN VEDBANSAL(P), FOUNDATION(THROUGH THE PRESIDENT SH SANJAY JAIN)	ROHIT BHANSAL(P),	-	30-03-2026	1494	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/220/20	28-08-2020	H AND B STORES PVT LTD Vs SNAPDEAL PVT LTD	Veera Mathai(P),	-	23-03-2026	2033	YES	Contested	--	--	
				COMMERCIAL CASE	CS/DJ/600/20	19-11-2020	SHIVALI JAIN Vs HERMITAGE FURNISHINGS PRIVATE LIMITED	Anirban Bhattacharya(P),	-	30-03-2026	1957	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/186/22	02-03-2022	ABHAY VOHRA Vs HDPC ERGO GENERAL INSURANCE COMPANY LIMITED	ZAHID ANWAR ANSARI(P),	-	30-03-2026	1489	YES	Contested	--	--	
	ARBITRATION CONCILITATION PETITION	COMP/COMM/38/20	15-12-2020	MEGHA SINGH Vs SATISH KUMAR MISHRA	PRAVEEN KUMAR SINGH(P),	-	06-03-2026	1907	YES	Contested	--	--				
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	es (COMM)	CS (COMM)/250/2024	04-04-2024	Hettich India Private Limited Vs M/s Shivani Enterprises THROUGH ASHISH JOSHI PROPRIETOR	Rupam Kumari	9910721966	19-03-2026	714	Yes	Decreed	--	--	
				es (COMM)	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	Asif	6397353571	14-03-2026	663	Yes	Decreed	--	--	
				es (COMM)	CS (COMM)/1029/2025	13-12-2025	Ms Akansha Gupta Vs MIS NEW SHOP STORE NETWORK PRIVATE LIMITED	Harsh Goyal	9953706868	10-03-2026	87	Yes	Allowed	--	--	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	es (COMM)	CS (COMM)/250/2024	04-04-2024	Hettich India Private Limited Vs M/s Shivani Enterprises THROUGH ASHISH JOSHI PROPRIETOR	Rupam Kumari	9910721966	19-03-2026	714		Decreed	--	--	
				es (COMM)	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	Asif	6397353571	14-03-2026	663		Decreed	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
					CS (COMM)/1029/2025	13-12-2025	Ms Akansha Gupta Vs MIS NEW SHOP STORE NETWORK PRIVATE LIMITED	Harsh Goyal	9953706868	10-03-2026	87		Allowed			
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	3705/2024	24.09.24	Arfeen Habib V. Arbab	Arif Shakil	880097714, 8510002822	30.03.26	552	No	Contested	N. A.	N. A.	
				CS (COMM)	3885/2024	25.11.24	M/s. Capitol Hills Hotel and Resorts V. Shourya Saluja	Md. Fahad	9711049871	30.03.26	490	No	Contested	N. A.	N. A.	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	28/2022	22-01-2022	SOLTEX TRADE PVT LTD. VS. RAVEE DAYAANDESAI	YASHWANT MANOJ VS VINEET YADAV	NIL	30-03-2026	1528	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	157/2024	16-05-2024	MEDICAL EQUIPMENT VS. WELL WIN LIFE SCIENCE PVT.LTD.	PRANAV KANTI VS. SUDHIR KR. OJHA	NIL	17-03-2026	666	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	84/2025	18-03-2025	DHARAMPAL TRANSPORT NATIONAL INSURANCE CO. LTD.	RAKESH KUMAR VS. VARUN DEV	NIL	16-03-2026	358	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	102/2025	28-03-2025	ONE COMMUNICAITONS LTD. VS. PRYMUS BRANDCOM INDIA PVT.LTD.	ROHIT JAIN VS. NEHARIKA MANCHANDA	NIL	24-03-2026	356	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	129/2025	22-04-2025	KARNATAKA BANK LTD. VS. RAN VIJAY SINGH AND ORS.	HK JOHRI VS. DHIRENDER SINGH	NIL	23-03-2026	331	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	181/2025	01-07-2025	RAJDHANI AIR EXPRESS PVT.LTD. VS. M/S GLOBAL LOGISTIC SOLUTION	VIR CHAND VS. SYADAV VS. HARSHIT RANA	NIL	30-03-2026	269	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	202/2021	29.10.2021	ABHAY KUMAR SINGHAL VS SURYA ROSHNI LTD	ABHAY KUMAR SINGHAL	9873881461	11-03-2026	1594	YES	CONTESTED	11.03.2026	ON SAME DAY	
			101	CS COMM	365/2019	27.09.2019	RST ELECTRICAL PVT LTD VS SANGWAN HEIGHTS	PARASHAR ASSOCIATES	89811705506	20.03.2026	2366	YES	CONTESTED	20.03.2026	ON SAME DAY	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	92/2025	04-07-2025	RIYAZ AKBAR Vs NAWAB MALIK			07-03-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	126/2025	27-10-2025	MOHD NAWAB VS RIYAZ AKBAR			07-03-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	103/2025	28-07-2025	SUPREME INDUSTRIES LIMITED THROUGH THEIR AUTHORIZED SIGNATORY Vs MAURYA TRADERS THROUGH			13-03-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	117/2025	18-09-2025	BIMLESH Vs INDIA FIRST LIFE INSURANCE COMPANY LIMITED			14-03-2026	-	-	CONTESTED	No Execution filed till date	-	

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			--do--	C.S. (COMM)	131/2024	25-11-2024	CENTRAL BANK OF INDIA Vs SHARDA			24-03-2026			CONTESTED	No Execution filed till date		
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/219/2022	25-03-2022	RAJESH KUMAR Vs AJAY KUMAR @ AJAY SINGH	DINESH KUMAR MALHOTRA	9718764007	18-03-2026	1089	YES	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/97/2025	12-02-2025	KUSUM LATA Vs RAHUL GUPTA	DEEPAK KOHLI	9582063085	23-03-2026	404	YES	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/240/2026	26-02-2026	Rahul Gupta Vs Vinod Kumar Sharma	SANTOSH KUMAR SINGH	9953061501	23-03-2026	25	NO	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/311/2023	08-06-2023	MR. SUYASH KUMAR YADAV PROP. OF M/S PATILPUTRA STRUCTURAL WORKS Vs M/S H. G. INFRA	VINEET STANEJA	7838661141	24.03.2026	1020	YES	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/482/2024	12-09-2024	Praveen Kumar Vs Anand Sharma	ABHA VIJAYAN	9311041979	25-03-2026	559	YES	DECREED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/650/2023	23/12/23	M/s Biocon Electric Pvt Ltd Through Its Ar Dinesh Chand Sharma	Amarendra Kumar Dubey	9599801188	09/03/26	807	Yes	DISMISSED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/113/2025	22/02/2025	CANARA BANK Vs PRASHANT GUPTA PROP SKL ENTERPRISES	SANJEEV CHOPRA	9711142200	11/03/26	#VALUE!	Yes	DECREED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/425/2024	07/08/24	Manish Goyal Vs Dipco Enterprises	Krishan Gopal	9818572958	13/03/2026	#VALUE!	Yes	DECREED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/410/2023	18/08/23	ROBOTECH PVT LTD Vs SRS INTERNATIONAL SCHOOL	MAHENDRA SINGH	9818140979	20/03/2026	#VALUE!	Yes	DISMISSED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/44/2023	30/01/2023	BASANT GOEL PROPRIETOR OF GOEL MEDICOS Vs HEALTH CARE AT HOME INDIA PVT. LTD	RUPESH TYAGI	9958872981	30/03/2026	#VALUE!	Yes	DECREED	Execution not filed	Nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 508/2024	26.09.2024	AMAZING PATAYA DMCA Vs VEE TRIPS LLP	K SHARMA	9953840039	07.03.2026	527	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 350/2024	07.06.2024	LVS FINANCIAL SERVICES PRIVATE LIMITED Vs RED LOTUS TRADERS	MANAN BATRA	9999133644	09.03.2026	640	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 143/2025	06.03.2025	SURENDER KISHAN GUPTA Vs COMMISSIONER MCD	SATYENDRA KUMAR SINGH	9811161525	23.03.2026	382	NO	DECREED	NA	NA	

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			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 385/2024	12.07.2024	M/S DADHIVALA MFRS AND CONSULTANTS PVT LTD VS M/S RAJPOOT MACHINES PVT LTD	SANDEEP VERMA	9811426617	30.03.2026	626	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 180/2024	19.03.2024	THE LENS AND GRAPHICS DELHI VS RAM PRINT SOLUTION	MANEESH KUMAR	9599022542	30.03.2026	741	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/536/2023	25-10-2023	SH. SANJAY KUMAR VERMA PROP. OF SHRIRAM TELELINK VS M/S	NISHANT CHAUDHARY	-	16-03-2026	873 DAYS	-	DECREED	Execution not filed till date		
				COMMERCIAL	CS (COMM)/365/2024	04-07-2024	SHITIZ SINGHAL PROP. OF M/S RAJENDRA CHEMICAL VS SHYAM SUNDR	SHEKHAR SRIPRAKASH	-	25-03-2026	629 DAYS	-	DECREED	Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	nil													
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)		nil													
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil													
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	nil													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST														
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	Counter Claim/38/2023	25-10-2023	MAYURI MAHINDERU VS ANIL JAIN	Atul Kumar	9560960020	14-03-2026	811	Contested (DISMISSED)	Recovery of money	
			613	Commercial Suit	CS (COMM)/144/2023	22-03-2023	ANIL JAIN Vs MAYURI MAHINDERU	Bharat Gupta	8586877727	14-03-2026	1088	Contested (DISMISSED)	ORDER,37 CPC	
			613	Commercial Suit	CS (COMM)/471/2023	45206	M/S SHAGUN ENTERPRISES Vs NEON ELECTRICALS LTD	Sh. RAJ KUMAR MAHTO	9278904426	23-03-2026	898	Contested (PARTLY ALLOWED)	---		Recovery of money	
			613	Commercial Suit	CS (COMM)/387/2024	45509	Manish Ranjan Vs C K Pandey	Sh. RAVI KUMAR	8130635102	46095	586	Contested (DISMISSED)	Recovery of money	
			613	Commercial Suit	CS (COMM)/297/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD Vs ALPHA INVITRO DIAGNOSTICS PVT LTD	Sh. Surender Tyagi	9811103840	19-03-2026	294	Contested (DECREED)	Recovery of money	

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			613	Commercial Suit	CS (COMM)/386/2022	02-08-2022	NEUTRAL PRIVATE LIMITED Vs CARGOCARE FREIGHT AND FORWARDING PVT LTD	Sh. S. K. Tewari	9811479499	30-03-2026	436	Contested	Recovery of money	
			613	Commercial Suit	CS (COMM)/270/2025	24-05-2025	AVLAN INDIA Vs DEDECOR ENGINEERING PVT LTD	Sh Sunny Jain	9266715001	10-03-2026	290	Contested	Recovery of money, ORDER, 37 CPC	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 178/2024	28.03.2024	CENTRAL BANK OF INDIA VS. RAHULKUMAR SINGH	MR. SUBODH KUMAR	9811375940	09.03.2026	711 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 618/2024	06.12.2024	S.K. ELECTRALS VS. OMR. PRAKASH	MR. S.B. SHARMA	8588817406	10.03.2026	459 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 344/2025	02.07.2025	BANK OF MAHARASHTRA VS. SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	17.03.2026	258 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 683/2025	15.12.2025	UNION BANK OF INDIA VS. KARAN ENTERPRISES	MR. KESHAV KUMAR	9999626126	30.03.2026	105 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 180/2024	30.03.2024	UNION BANK OF INDIA VS. MOOL CHANDPALI WAL	MR. RAVI KUMAR	9911118926	06.03.2026	706 DAYS	NIL	NIL	NIL	NIL	
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	11/2025	07.01.2025	Swift Air Transpeed Pvt Ltd. Vs P AND ENTERPRISES PVT LTD	ARUN GAGGARWAL	9810163624	09.03.2026	426 Days	Yes	CONTESTED			
			509	CS(COMM)	508/2023	30.10.2023	SUNTA AGGARWAL Vs PHOOL SINGH AND ANOTHER	S C SINGHAL	9810061558	18.03.2026	870 Days	Yes	CONTESTED			
			509	CS(COMM)	144/2025	24.03.2025	Indian Bank Vs Amit Kumar	AMIT MAHALIYAN	9899491980	19.03.2026	360 Days	Yes	CONTESTED			
			509	CS(COMM)	72/2023	10.02.2023	VVV STRUCTURE TECHNOLOGIES PRIVATE LIMITED Vs M/S IDEATOR ENGINEERING	KARTICKAY MATHUR	9899036093	30.03.2026	1143 Days	Yes	CONTESTED			
			509	Counter Claim	16/2023	12.05.2023	IDEATOR ENGINEERING PVT LTD Vs VVV STRUCTURE TECHNOLOGIES PVT LTD	DR. N.C. SHARMA	9810145572	30.03.2026	1049 Days	Yes	CONTESTED			